

NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/10/2016 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/91/2016  
NAME OF THE PETITIONER(S) : K. Beena  
NAME OF THE RESPONDENT(S) : M/s K.S. HOTELS & BUILDERS PVT LTD  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

R. RAKESH for P. Narayanan R. VENKATARAMAN	petitioner COUNSEL FOR RESPDTS.	R. Rakesh R. Ven
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**ORDER**

Shri Rakesh, Counsel representing senior counsel Shri PL. Narayanan for petitioner present. Counsel for respondents Shri R. Venkataraman present. Common order in relation to Company petitions, i.e. TCP 89/2016, TCP 90/2016, TCP 91/2016 and TCP 92/2016 is pronounced in the open court. The files may be consigned to record after due completion.

(Ch. Md. Sharief Tariq)  
Member (Judicial)